



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09<sup>th</sup> February, 2023

### NOTICE

Please take notice that the following matters listed on 10.02.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 <b>(PH)</b>	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145 of 2023 <b>(PH)</b>	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
3.	Comp. App. (AT) (Ins) No. 991 of 2020 & I.A. No. 2706 of 2020 <b>(PH)</b>	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha

4.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 <b>(With Defects)</b>	Aayat Processors Vs. Jalesh Kumar Grover	Pallavi Singh	Raunak Dhillon Isha Malik Nihaal Dewan Abhishek Anand Sahil Bhatia-R1
5.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 248 of 2023 <b>(With Defects)</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli
6.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
7.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 <b>(PH)</b>	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Abhishek Sharma-R4 Asmita DwivediR5- 7
8.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022 <b>(PH)</b>	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma- R2 Asmita Dwivedi R- 3,4 & 5

By order of Hon'ble Chairperson

-Sd/-

Registrar